HIGH COURT OF JHARKHAND, RANCHI

No. 733 /cJs.

(iv)

DATED, THE 15TH OF MAY, 2017

Member

In supersession of all earlier orders relating to the following Committees, considering the administrative requirements and for streamlining the various administrative supervisory works, these Committees are reconstituted as under with immediate effect.

1.	Appointment/Promotion/Selection/ACP & Absorption Committee	e			
1.	(i) Hon'ble Mr. Justice H.C. Mishra	Chairman			
	(ii) Hon'ble Mr. Justice Aparesh Kumar Singh	Member			
	(iii) Hon'ble Mr. Justice S. Chandrashekhar	Member			
	(iv) Hon'ble Mr. Justice Amitav Kumar Gupta	Member			
		Member			
	(v) Hon'ble Mr. Justice Rongon Mukhopadhyay (vi) Hon'ble Mr. Justice Dr. Shiva Nand Pathak	Member			
	(vi) Hon'ble Mr. Justice Dr. Shiva Nand Pathak	Member			
2.	Steering Committee of the e-committee of Supreme Court of India				
2.	(i) Hon'ble Mr. Justice D.N. Patel	Chairman			
	(ii) Hon'ble Mr. Justice Aparesh Kumar Singh	Member			
	(iii) Hon'ble Mr. Justice Amitav Kumar Gupta	Member			
	(iv) Hon'ble Mr. Justice Rongon Mukhopadhyay	Member			
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3.	Committee of Library/to prepare a complete scheme for establishing the Indian Law				
	Reports Jharkhand Series Section in the High Court	01			
	(i) Hon'ble Mr. Justice D.N.Patel	Chairman			
	(ii) Hon'ble Mr. Justice H.C. Mishra	Member			
	(iii) Hon'ble Mr. Justice Aparesh Kumar Singh	Member			
	(iv) Hon'ble Mr. Justice S. Chandrashekhar	Member			
	(v) Hon'ble Mr. Justice Rajesh Shankar	Member			
4.	Car Committee				
ч.	(i) Hon'ble Mr. Justice Aparesh Kumar Singh	Chairman			
	(ii) Hon'ble Mr. Justice S. Chandrashekhar	Member			
	(iii) Hon'ble Mr. Justice Amitav Kumar Gupta	Member			
	(iv) Hon'ble Mr. Justice Rongon Mukhopadhyay	Member			
	(IV) From ble IVII. Sustice Rongon Mukhopadhyay	Wellber			
5.	Standing Appeal Committee				
	(i) Hon'ble Mr. Justice H.C. Mishra	Chairman			
	(ii) Hon'ble Mr. Justice Aparesh Kumar Singh	Member			
	(iii) Hon'ble Mr. Justice S.Chandrashekhar	Member			
0	Figure Committee (Committee to another Sofety Managemen				
6.	Finance Committee/Committee to ensure Safety Measures	Chairman			
	(i) Hon'ble Mr. Justice H.C. Mishra	Chairman			
	(ii) Hon'ble Mr. Justice Aparesh Kumar Singh	Member			
	(iii) Hon'ble Mr. Justice Amitav Kumar Gupta	Member			
	(iv) Hon'ble Mr. Justice P.Patnaik	Member			
7.	Rules Committee in terms of Section 123 of CPC				
	(i) Hon'ble Mr. Justice H.C. Mishra	President			
	(ii) Hon'ble Mr. Justice P. Patnaik	Member			
	(iii) Hon'ble Mr. Justice Anant Bijay Singh	Member			
	(iv) Judicial Commissioner, Ranchi	Member			
	(v) Mr. Manjul Prasad, Senior Advocate	Member			
	(vi) Mr. Amar Kumar Sinha, Advocate	Member			
	(vii) Mr. Hemant Kumar Shikarwar, Secretary General,	Secretary			
	Advocate's Association				
8.	High Court Rules Committee	01 :			
	(i) Hon'ble Mr. Justice H.C. Mishra	Chairman			
	(ii) Hon'ble Mr. Justice Aparesh Kumar Singh	Member			
	(iii) Hon'ble Mr. Justice Amitav Kumar Gupta	Member			
	(iv) Hon'ble Mr. Justice Anant Bijay Singh	Member			
9.	Building & Quarters Allotment Committee				
	(i) Hon'ble Mr. Justice H.C. Mishra	Chairman			
	(ii) Hon'ble Mr. Justice S. Chandrashekhar	Member			
	(iii) Hon'ble Mr. Justice Amitav Kumar Gupta	Member			
	(iv) Hon'ble Mr. Justice Rongon Mukhopadhyay	Member			

Hon'ble Mr. Justice Rongon Mukhopadhyay

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8	10.	New High Court Building Committee	01 :
		(i) Hon'ble Mr. Justice D.N. Patel	Chairman
		(ii) Hon'ble Mr. Justice H.C. Mishra	Member
		(iii) Hon'ble Mr. Justice Aparesh Kumar Singh	Member
		(iv) Hon'ble Mr. Justice S. Chandrashekhar	Member
		(v) Hon'ble Mr. Justice Amitav Kumar Gupta	Member
		(vi) Hon'ble Mr. Justice P. Patnaik	Member
		(vii) Hon'ble Mr. Justice Rongon Mukhopadhyay	Member
	11.	Committee for High Court Guest House	
		(i) Hon'ble Mr. Justice S. Chandrashekhar	Chairman
		(ii) Hon'ble Mr. Justice Ratnaker Bhengra	Member
		(iii) Hon'ble Mr. Justice Ananda Sen	Member
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	12.	Committee for publishing News Letter of the High Court	Oh =:=====
		(i) Hon'ble Mr. Justice D.N.Patel	Chairman
		(ii) Hon'ble Mr. Justice H.C. Mishra	Member
		(iii) Hon'ble Mr. Justice Aparesh Kumar Singh	Member
		(iv) Hon'ble Mr. Justice S. Chandrashekhar	Member
		(v) Hon'ble Mr. Justice Anant Bijay Singh	Member
	40	Committee for counting of correspondences and letters to find out y	whather the matter
	13.	Committee for scrutiny of correspondences and letters to find out	whether the matter
		be treated as PIL (i) Hon'ble Mr. Justice H.C. Mishra	Chairman
			Member
		(ii) Hon'ble Mr. Justice Aparesh Kumar Singh	Member
		(iii) Hon'ble Mr. Justice Ratnaker Bhengra (iv) Hon'ble Mr. Justice Ananda Sen	Member
		(IV) FIOH bie Wit. Justice Arianda Sen	Member
	14.	Committee for preparing Vision Statement, Five Year Court D	Development Plan.
	• • •	Memorandum for 14 th Finance Commission with State Govern	ment. Monitoring.
		Analysing Case Management, Statistics and all other issue	
		Administration of Justice for High Court and District & Subordinate	
		Adminiotration of bactico for ringir boart and biotriot a baboramate	oourto
		rammodution of business for ringht court and biotilot a business	Journal
		(i) Hon'ble Mr. Justice H.C. Mishra	Chairman
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		(i) Hon'ble Mr. Justice H.C. Mishra (ii) Hon'ble Mr. Justice Aparesh Kumar Singh	Chairman Member
		 (i) Hon'ble Mr. Justice H.C. Mishra (ii) Hon'ble Mr. Justice Aparesh Kumar Singh (iii) Hon'ble Mr. Justice Amitav Kumar Gupta 	Chairman Member Member
		(i) Hon'ble Mr. Justice H.C. Mishra (ii) Hon'ble Mr. Justice Aparesh Kumar Singh (iii) Hon'ble Mr. Justice Amitav Kumar Gupta (iv) Hon'ble Mr. Justice Anant Bijay Singh	Chairman Member Member Member
	15.	(i) Hon'ble Mr. Justice H.C. Mishra (ii) Hon'ble Mr. Justice Aparesh Kumar Singh (iii) Hon'ble Mr. Justice Amitav Kumar Gupta (iv) Hon'ble Mr. Justice Anant Bijay Singh Committee to monitor and effective control and for timely disposal	Chairman Member Member Member
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	16. 17.	(i) Hon'ble Mr. Justice H.C. Mishra (ii) Hon'ble Mr. Justice Aparesh Kumar Singh (iii) Hon'ble Mr. Justice Amitav Kumar Gupta (iv) Hon'ble Mr. Justice Anant Bijay Singh Committee to monitor and effective control and for timely disposal and out-lawed Maoist/Extremists related cases pending in Subordina (i) Hon'ble Mr. Justice D.N. Patel (ii) Hon'ble Mr. Justice H.C.Mishra Screening Committee (i) Hon'ble Mr. Justice Aparesh Kumar Singh (iii) Hon'ble Mr. Justice S. Chandrashekhar (iv) Hon'ble Mr. Justice Amitav Kumar Gupta (v) Hon'ble Mr. Justice Dr. Shiva Nand Pathak State Level Mediation Monitoring Committee (i) Hon'ble Mr. Justice S. Chandrashekhar (iii) Hon'ble Mr. Justice P. Patnaik (iv) Hon'ble Mr. Justice P. Patnaik (iv) Hon'ble Mr. Justice Rajesh Shankar State Level Committee for Monitoring Infrastructure of Subordinate (i) Hon'ble Mr. Justice Aparesh Kumar Singh (iii) Hon'ble Mr. Justice Amitav Kumar Gupta	Chairman Member Member Member I of cases of POTA ate Courts Chairman Member Chairman Member Member Member Member Member Chairman Member
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	16. 17.	(ii) Hon'ble Mr. Justice H.C. Mishra (iii) Hon'ble Mr. Justice Aparesh Kumar Singh (iiii) Hon'ble Mr. Justice Amitav Kumar Gupta (iv) Hon'ble Mr. Justice Anant Bijay Singh Committee to monitor and effective control and for timely disposal and out-lawed Maoist/Extremists related cases pending in Subordini (ii) Hon'ble Mr. Justice D.N. Patel (iii) Hon'ble Mr. Justice H.C.Mishra Screening Committee (ii) Hon'ble Mr. Justice D.N. Patel (iii) Hon'ble Mr. Justice Aparesh Kumar Singh (iiii) Hon'ble Mr. Justice S. Chandrashekhar (iv) Hon'ble Mr. Justice Dr. Shiva Nand Pathak State Level Mediation Monitoring Committee (i) Hon'ble Mr. Justice D.N. Patel (ii) Hon'ble Mr. Justice S. Chandrashekhar (iii) Hon'ble Mr. Justice P. Patnaik (iv) Hon'ble Mr. Justice Rajesh Shankar State Level Committee for Monitoring Infrastructure of Subordinate (i) Hon'ble Mr. Justice Aparesh Kumar Singh (iii) Hon'ble Mr. Justice Aparesh Kumar Gupta (ii) Hon'ble Mr. Justice Aparesh Kumar Gupta (iii) Hon'ble Mr. Justice Aparesh Kumar Gupta (iv) Hon'ble Mr. Justice Ananda Sen (iv) Hon'ble Mr. Justice Ananda Sen (vi) Registrar General (vii) Law Secretary, State of Jharkhand	Chairman Member Member Member I of cases of POTA ate Courts Chairman Member
	16. 17.	(ii) Hon'ble Mr. Justice H.C. Mishra (iii) Hon'ble Mr. Justice Aparesh Kumar Singh (iiii) Hon'ble Mr. Justice Amitav Kumar Gupta (iv) Hon'ble Mr. Justice Anant Bijay Singh Committee to monitor and effective control and for timely disposal and out-lawed Maoist/Extremists related cases pending in Subordin: (i) Hon'ble Mr. Justice D.N. Patel (ii) Hon'ble Mr. Justice H.C.Mishra Screening Committee (i) Hon'ble Mr. Justice Aparesh Kumar Singh (iii) Hon'ble Mr. Justice Aparesh Kumar Gupta (v) Hon'ble Mr. Justice Dr. Shiva Nand Pathak State Level Mediation Monitoring Committee (i) Hon'ble Mr. Justice D.N. Patel (ii) Hon'ble Mr. Justice P. Patnaik (iv) Hon'ble Mr. Justice P. Patnaik (iv) Hon'ble Mr. Justice Rajesh Shankar State Level Committee for Monitoring Infrastructure of Subordinate (i) Hon'ble Mr. Justice H.C. Mishra (ii) Hon'ble Mr. Justice Aparesh Kumar Singh (iii) Hon'ble Mr. Justice Aparesh Kumar Singh (iii) Hon'ble Mr. Justice Aparesh Kumar Gupta (iv) Hon'ble Mr. Justice Aparesh Kumar Gupta (iv) Hon'ble Mr. Justice Ananda Sen (v) Hon'ble Mr. Justice Ananda Sen (vi) Registrar General	Chairman Member Member Member I of cases of POTA ate Courts Chairman Member

19.	Committee for suggesting remedial measures for the betterment of the conditions of the Juvenile Homes and the inmates/to monitor hearing and disposal of cases on priority basis related to Women, Juvenile and Prevention of Corruption Act in pursuance of letter of Hon'ble Chief Justice of India dated 26 th July, 2013.				
	(i) Hon'ble Mr. Justice D.N. Patel	Chairman			
	(ii) Hon'ble Mr. Justice S. Chandrashekhar	Member			
	(iii) Hon'ble Mr. Justice P. Patnaik	Member			
	(III) FIOTIBLE WILL DUSTICE F. FAUTAIN	Wellibel			
00	1000				
20.	A.C.R. Committee				
	(i) Hon'ble Mr. Justice H.C. Mishra	Chairman			
	(ii) Hon'ble Mr. Justice Aparesh Kumar Singh	Member			
	(iii) Hon'ble Mr. Justice S. Chandrashekhar	Member			
	(iv) Hon'ble Mr. Justice Amitav Kumar Gupta	Member			
	(v) Hon'ble Mr. Justice Dr. Shiva Nand Pathak	Member			
24	Committee to advice the NCNNC Committee of Committee	f I - P			
21.	Committee to advise the NCMS Committee of Supreme Court o (i) Hon'ble Mr. Justice D.N. Patel				
		Chairman			
	(ii) Hon'ble Mr. Justice Aparesh Kumar Singh	Member			
	(iii) Hon'ble Mr. Justice S. Chandrashekhar	Member			
	(iv) Hon'ble Mr. Justice Amitav Kumar Gupta	Member			
	(v) Principal Secretary, Department of				
	Finance, State of Jharkhand	Member			
	(vi) Principal Secretary, Department of				
	Personnel, Administrative Reforms &				
	Raj Bhasha, State of Jharkhand	Member			
	(vii) Principal Secretary, Department of				
	Building Construction, State of Jharkhand	Member			
	(viii) Registrar General	Member			
	(ix) Law Secretary, State of Jharkhand	Member			
	(x) Director, Judicial Academy	Member			
	(xi) Central Project Coordinator	Member			
	(xii) Sri Navneet Kumar, Judicial Commissioner, Ranchi	Weinber			
	from the cadre of Principal District Judge	Member			
	well are educed in this par blocklot duage	Wember			
22.	State Court Management System Committee				
	(i) Hon'ble Mr. Justice H.C. Mishra	Chairman			
	(ii) Hon'ble Mr. Justice Aparesh Kumar Singh	Member			
	(iii) Hon'ble Mr. Justice S. Chandrashekhar	Member			
	(iv) Hon'ble Mr. Justice Ratnaker Bhengra				
	(v) Hon'ble Mr. Justice Rajesh Shankar	Member			
	(1) Horr die Wit. dustiee Rajesti Ghankai	Member			
23.	Committee for Computerization/ Digitization in High Court				
	(i) Hon'ble Mr. Justice D.N. Patel	Chairman			
	(ii) Hon'ble Mr. Justice Aparesh Kumar Singh	Member			
	(iii) Hon'ble Mr. Justice S.Chandrashekhar	Member			
	(iv) Hon'ble Mr. Justice Amitav Kumar Gupta	Member			
	(v) Hon'ble Mr. Justice Anant Bijay Singh	Member			
24.	Arrears Committee to make recommendations for expeditious disposal of cases				
	pending in the High Court of Jharkhand				
	(i) Hon'ble Mr. Justice H.C. Mishra	Chairman			
	(ii) Hon'ble Mr. Justice Aparesh Kumar Singh	Member			
	(iii) Hon'ble Mr. Justice S. Chandrashekhar	Member			
	(iv) Hon'ble Mr. Justice Amitav Kumar Gupta	Member			
0.5	(v) Hon'ble Mr. Justice Dr. Shiva Nand Pathak	Member			
25.	Sports Committee				
	(i) Hon'ble Mr. Justice Aparesh Kumar Singh	Chairman			
	(ii) Hon'ble Mr. Justice S. Chandrashekhar	Member			
	(iii) Hon'ble Mr. Justice Rongon Mukhopadhyay	Member			
	(iv) Hon'ble Mr. Justice Ratnaker Bhengra	Member			
26.	Judicial Officers Guest House Committee				
20.	(i) Hon'ble Mr. Justice Amitav Kumar Gupta				
		Chairman			
	(ii) Hon'ble Mr. Justice Rongon Mukhopadhyay	Member			
27.	Old Article including furniture disposal Committee				
was b	(i) Hon'ble Mr. Justice Amitav Kumar Gupta	Chairman			
	(ii) Hon'ble Mr. Justice Rongon Mukhopadhyay	Member			
	(, , , , , , , , , , , , , , , , , , ,	Member			

The Meetings of the Committee No. 10,14,15,17 & 21 may be presided over by Hon'ble the Chief Justice.

Dated:- 15-05-2017

(Anil Kumar Choudhary) Registrar General